NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/28/2016

NAME OF THE PETITIONER(S)

: Industrial Venture Capital Ltd

NAME OF THE RESPONDENT(S)

: Archana Spinners Private Limited and 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) TK Braskar Poriyadarshiri N Shwetha Vasudevan

H-Karthik Seshadis Corumal for the Prenday 163, 5,6. Cr-Sudhakon

ORDER

Counsel for petitioner present and argued the matter in part. Proxy counsel representing Shri Karthik Seshadri, Sr.counsel for respondent present. Counsel representing respondents prayed time to bring his senior for the purpose of Counsel for respondents is directed to file the current financial statement of the company to the Bench and provide a copy to the other side. The matter is very old and involves public money that came to be invested in R1 company. Keeping this in view, both of the counsels are directed to complete their final arguments by next date of hearing. Put up on <u>08.12.2016</u> at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)